

MADHYA PRADESH STATE JUDICIAL, JABALPUR

**Programme for Technical staff of District Courts including Judicial Officers
(ECT_11_2024) zone-wise under “e-Committee Special Drive Training and Outreach
Programme through the State Judicial Academies”**

01.03.2025 (Indore)

SESSIONS	TIME	
I	9:45 am to 10:00 am	Inaugural Session
II	10:00 am to 11:30 am	<ul style="list-style-type: none">• New trends in Cyber Crimes – Modus operandi & nature of evidence that may be collected• Collection, preservation & production of electronic evidence particularly CCTV footage, CDR’s, IPDR, etc• Duty of intermediary under IT (Intermediary Guidelines & Digital Media Ethics Code) Rules, 2021• Digital Forensic tools and analysis of digital & electronic evidence By: Shri Rakshit Tondon Cyber Security Expert
III	11:30 am to 12:15 pm	<ul style="list-style-type: none">• Paperless Courts (Digital Courts) & Digitization Rules By: Shri Kuldeep Kushwaha Registrar (IT-CSA) High Court of M.P., Jabalpur
Tea Break 12:15 pm to 12:30 pm		
IV	12:30 pm to 1:30 pm	<ul style="list-style-type: none">• Inter-operable Criminal Justice System (ICJS)• Duties of OIC of Computer Committee of District Courts• e-waste policy• e-challan By : Shri Nimish Raja II District & Additional Sessions Judge Harda
Lunch 1:30 pm to 2:15 pm		

V	2:15 pm to 3:15 pm	<ul style="list-style-type: none"> • E-Procurement & Purchase of Articles • Best practices/ IT initiatives of the High Court & District Courts <p>By: Shri F.H. Qazi Registrar (IT-SA), High Court of M.P., Jabalpur</p>
Tea Break 3:15 pm to 3:30 pm		
VI	3:30 pm to 4:30 pm	<ul style="list-style-type: none"> • NJDG portal • Maintenance and updation of District Court websites • Video Conferencing Rules • e-Summons & NSTEP <p>By: Shri Manish Sharma Faculty Member (J 1) MPSJA</p>
VII	4:30 pm onwards	<p>Question & answer session</p> <p>Followed by Valedictory Session & High Tea</p> <p>By: Officers of Academy</p>

DIRECTOR